## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/163/2016 PETITION NUMBER NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah : M/s MCTM Global Investments Private Limited & 3 NAME OF THE RESPONDENT(S) others : 397/398 UNDER SECTION **SIGNATURE** S.No. NAME (IN CAPITAL) **DESIGNATION** REPRESENTATION BY WHOM Coursel for Petitioner Poke. 1 T. K. Bhaskan Priyadaskini N Keerthi Krishna

23 M. Kavitha Surana

Coursel for Respondents

1 amother

## **ORDER**

Counsels for both the parties are present. Representative for Respondent present. Matter is directed to be posted along with TCP/169/16 on 13.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

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